

Name of the corporate debtor: Aarya Industrial Products Private Limited; Date of commencement of CIRP 28.09.2018;

List of creditors as on: 23.07.2026

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims		Summary of claims		Amount of contingent claims		Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted						
1	Secured financial creditors belonging to any class of creditors	0	-	0	-	-	-	-	-		
2	Unsecured financial creditors belonging to any class of creditors	0	-	0	-	-	-	-	-		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,33,00,61,212	1	1,33,00,61,212	-	-	-	-		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-	-		
5	Operational creditors (Workmen)	0	-	0	-	-	-	-	-		
6	Operational creditors (Employees)	0	-	0	-	-	-	-	-		
7	Operational creditors (Government Dues)	0	-	0	-	-	-	-	-		
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	-	0	-	-	-	-	-		
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	0	-	-	-	-	-		
Total			1,33,00,61,212		1,33,00,61,212			-	-		